

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/5/2017

NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN

NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD

UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

2. Birhanay For Salidharan

Council for Polz

Petitioner

L Pup-1,2,305 - Ahanong

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to bring certain subsequent events to the notice of this Tribunal by way of filing affidavit. At request, time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

> -sol-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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